

POST-OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS") FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

ORTIN GLOBAL LIMITED

Registered Office: D. No. 1-8-305, Ground Floor, Chikkadpally, Musheerabad (Delivery), Hyderabad, Telangana 500020, India.

Tel. No. +91- 9052011118| E-mail: info@ortinlabsindia.com

Website: www.ortinlabsindia.com

CIN: L68200TG1986PLC006885

This Post Offer Advertisement is being issued by Rarever Financial Advisors Private Limited ('Manager to the Offer') on behalf of Mr. Parveen Satija in connection with the Open Offer made by the Acquirer to acquire **21,14,162 (Twenty One Lakhs Fourteen Thousand One Hundred Sixty Two Only)** Equity Shares having a Face Value of ₹ 10/- each ("Equity Shares") of The **Ortin Global Limited** ("Target Company") **at a price of ₹ 14.65/- (Rupees Fourteen And Sixty Five Paise Only)**, representing 26% of the Equity Share Capital of the Target Company ("Offer") from the equity shareholders of the target company, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations (the "Post Offer Advertisement").

The Detail Public Statement dated February 17, 2026, which was published in the following newspapers in accordance with the provisions of Regulation 14(3) of the SEBI (SAST) Regulations, 2011:

Newspaper & Language	Editions
Financial Express (English)	All Editions
Jansatta (Hindi)	All Editions
Neti Telgu Patrika (Telugu)	Hyderabad
Pratahkaal (Marathi)	Mumbai

1.	Name of the Target Company	:	ORTIN GLOBAL LIMITED
2.	Name of the Acquirer and PAC	:	Mr. Parveen Satija
3.	Name of the Manager to the Offer	:	Rarever Financial Advisors Private Limited
4.	Name of the Registrar to the Offer	:	Bigshare Services Private Limited
5.	Offer details		
	a.) Date of opening of the Offer	:	Friday June 5, 2026
	b.) Date of closing of the Offer	:	Thursday, June 18, 2026

6.	Date of completion of payment of consideration and communication of Rejection/Acceptance	:	Friday, July 3, 2026
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7. Details of Acquisition:

Sr.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in Rs.)	₹ 14.65/-		₹ 14.65/-	
7.2.	The aggregate number of Shares tendered	21,14,162		226	
7.3.	The aggregate number of Shares accepted	21,14,162		226	
7.4.	Size of the offer (the number of Equity Shares multiplied by the Offer Price per Equity Share)	₹ 3,09,72,473.30/-		₹ 3,310.90/-	
7.5.	Shareholding of the Acquirers before Public Announcement • Number • % of Equity Share Capital	NIL 0%		NIL 0%	
7.6.	Shares agreed to be acquired by way of a Share Purchase Agreement ('SPA') • Number • % of Equity Share Capital	1,00,300 1.23%		1,00,300 1.23%	
7.7.	Shares acquired by way of Open Offer • Number • % of Equity Share Capital	21,14,162 26.00%		226 0.003%	
7.8.	Shares acquired after Detailed Public Statement ('DPS') • Number of Shares Acquired • Price of the Shares Acquired • % of the shares acquired	NIL Not Applicable Not Applicable		NIL Not Applicable Not Applicable	
7.9	Detail	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of shares	% of Equity Share Capital

	Pre & Post offer Shareholding of the Acquirers	22,14,462	27.23	1,00,526	1.24
7.10.	Detail	Pre Offer		Pre Offer	
		No. of Shares	% of Equity Share Capital	No. of shares	% of Equity Share Capital
	Pre & Post offer Shareholding of the Public	80,31,092	98.77	80,30,866	98.76

Note: a) The difference, if any, in the percentage is due to rounding-off

b) Pre-Shareholding Pattern is based on March 31, 2026.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited (BSE), National Stock Exchange of India Limited (NSE) and the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirer

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 RAREVER FINANCIAL ADVISORS PRIVATE LIMITED Registered Office: 807, Iconic Shyamal, Shyamal Cross Road, 132 Ring Road, Satellite, Manekbag, Ahmedabad, Gujarat, 380015 Contact Person: Mr. Jiten Patel / Mr. Prasann Bhatt Tel No.: +9199981 23745 Email: mb1@rarever.in Investor Grievance Id: IG@rarever.in SEBI Reg. No.: INM000013217	 BIGSHARE SERVICES PRIVATE LIMITED Address: S6-2, 6th Pinnacle Business Park, Mahakali Caves Road, Next to Ahura Centre, Andheri East, Mumbai – 400 093, Maharashtra Contact Person: Mr. Satish Sethe Tel No.: +91 22 62638200 E-mail Address: openoffer@bigshareonline.com SEBI Reg. No. : INR000001385

For and behalf of Acquirer

Sd/-

Mr. Parveen Satija

Place: Delhi

Date: July 09, 2026